

[12 July, 2004]

RAJYA SABHA

(c) how many of these are private enterprises and how many belong to public enterprises; and

(d) the role of the Central Government in this respect?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) to (d) Information is being collected and will be laid on the Table of the House.

Revival of Sick PSEs

185. SHRI EKANATH K. THAKUR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government have formed a High Power Committee of Six Joint Secretaries to look into the Issue of reviving sick Public Sector Enterprises (PSEs); and

(b) if so, the details thereof indicating how this High Power Committee proposes to function?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) and (b) An informal group of officers of the Department of Heavy Industry and Department of Public Enterprises has been constituted under the Chairmanship of Secretary (HI&PE) to identify the possibilities of and to prepare a roadmap for the revival of the public sector enterprises under the administrative control of this Department in the light of the National Common Minimum Programme adopted by the Government.

Heavy Industries

†186. SHRI RAVI SHANKAR PRASAD: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that there are 227 heavy industries in the country;

(b) if not, the number of heavy industries and out of those, the number of industries which are running in profit and which are running in loss;

(c) whether it is also a fact that out of these industries, there are the such industries which are earning 70 per cent of the total profit being earned by all profit-making industries; and

† Original notice of the Question was received in Hindi.